

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO.1

Application (s) Involved:

**Customs Misc. Application No.20075 of 2023
in
Customs Appeal No. 21560 of 2018-DB**

(Arising out of Order-in-Appeal No.242/2018 dt. 26.06.2018 passed by the
Commissioner of Customs(Appeals), Bangalore)

**M/s. Pace Power Systems Pvt.
Ltd.,**
Kumbalagodu,
Bangalore 560 074.

.....Appellant(s)

Versus

**The Commissioner of
Customs,**
Bangalore Customs Zone,
Bangalore.

.....Respondent(s)

Appearance:

Mr. Ankur Jain, Consultant for the appellant.

Mr. K.A. Jathin, Deputy Commissioner(AR) for the respondent.

CORAM:

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE MRS. R. BHAGYA DEVI, MEMBER (TECHNICAL)

Final Order No. 20654 / 2023

Date of Hearing: 27/06/2023

Date of Decision: 27/06/2023

Per : JUSTICE DILIP GUPTA

The application has been filed by the appellant with a prayer that permission may be granted to withdraw the appeal. Learned AR appearing for the Department has no objection.

2. The appeal is dismissed as withdrawn.

(Dictated and pronounced in open court)

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**

Raja...